

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH****SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS****CAUSE LIST OF COURT NO. 1**Date : 17<sup>th</sup> January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 90/2016(CZ)	Tapeshwar Singh Bhati (Protection of Wild Life) Vs. Union of India & 2 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
3.	Original Application No. 141/2016(CZ)	Sanjay Bhawsar Vs. Chairman (DEIAA), Baitul M.P. & Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 02/2017(CZ)	Fakeer Mohammad Vs Union of India & 3 Ors.	Mr.Rohit Sharma, Adv.	
5.	Original Application No. 308/2014 (CZ)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
6.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma,Adv. Mr. Sumer Chouhan, Adv. Mr. Kumar Ojha, Adv.	
7.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	
<b>FOR COMPLIANCE</b>				
8.	Original Application No. 127/2013(THC)	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	

9.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
10.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	
11.	Original Application 100/2016 (CZ) (M.A.No.748/16)	Mary Joyce Lakra Vs. State of M.P. & 3 Ors.	Ms. Zubia Sajid, Adv. Mr. Aditya Khandelwal, Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)